NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.95/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE PARTIES: Mr. Purshotam V. Raheja

V/s. M/s. Castafiore Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
0. 110.	Shrivardhan Deshpande	Adv. (Deseit Diwanji)	
	Ranjew. P. Cawaha I/b Ranjet t. Lo	pdu .	Vonj
	for Ps. KUM M mede ill Kyjt and w	Adv	UL
	forts		

Order

C.P. No. 95/397-398/CLB/MAH/2014

- 1. Both sides are present
- 2. During discussions it has been informed that C.A. is pending for disposal.
- 3. The Registry is directed to trace all those applications and put up for hearing alongwith C.P.
- 4. Let the C.P.(s) be put up for hearing on 17.11.2016
- 5. Next date of hearing is duly communicated to both the sides in the court.

sd/-

Dated: 15.09.2016

Shri M.K. Shrawat

Member (Judicial)